

jITEM NO.801 COURT NO.1 SECTION XVII
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10211/2016

RAMESH SINGH

Appellant(s)

VERSUS

SONIA GANDHI AND ANR

Respondent(s)

(With office report)

Date : 16/01/2017 This appeal was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr. Vishnu Shankar Jain, Adv.

for Mr. Ankur S. Kulkarni, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

By notified, as per motion Bench order dated 27.10.2016.

(Renuka Sadana) (Parveen Kumar)

Assistant Registrar

AR-cum-PS